

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:14

ANSWERED ON:13.02.2009

INDIRA AWAS YOJANA

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of funds allocated and utilised under the Indira Awaas Yojana (IAY) during the year 2008-09, State-wise;
- (b) the targets set for construction of houses under the scheme and achievements made thereunder during the said period;and
- (c) the steps taken/being taken by the Government to accelerate the pace of construction of houses under the scheme?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR.RAGHUVANSH PRASAD SINGH)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.14 due for reply on 13/2/2009.

(a) During the year 2008-09, allocation of funds under Indira Awaas Yojana (IAY) was made in two phases.Rs.5645.77 crore were allocated in the first phase in the beginning of the year. In the second phase in the month of January,2009, Rs.3050 crore were provided for IAY out of which Rs.2862.15 crore have so far been allocated to the States.A statement showing the State-wise allocation of total funds of Rs. 8507.92 crore and funds utilized during the year 2008-09,is at Annexure.

(b) Against the allocation of Rs.5645.77 crore made in the first phase in the beginning of the year, a physical target for construction of 21.27 lakh houses was fixed.Against this target,11.03 lakh houses have been completed and 16.47 lakh houses are under construction at various stages, as per the reports received from the State Governments upto January,2009. Further,the additional amount of Rs.2862.15 crore recently allocated in the second phase is sufficient for use as first instalment for taking up construction of 21.3 lakh houses.Second instalment for these houses will be released out of the next year`s allocation.

(c) The Government is making all efforts to accelerate the pace of construction of houses under the scheme by timely release of funds and monitoring the implementation of the scheme through monthly progress reports,review meetings and field visits.